



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 24.07.2025

NOTICE

Please take notice that the following matter listed in the Court – IV on 24.07.2025 was not taken up. The next date of hearing in the matter is **03.09.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1107 of 2023 & I.A. No. 3820, 3832, 3833 of 2023 & 4002 of 2025 (With Defects) Part Heard	New Okhla Industrial Development Authority Vs. Anand Sonbhadra & Ors.	Abdhesh K. Chaudhary	Abhishek Anand Mohak Sharma Sajal Jain-R1

By order of Hon'ble Chairperson
-Sd/-
Registrar